

construction activities such as Land Acquisition, Utility Shifting, Forest Clearance etc. which are in the domain of State Governments. However projects are completed in time after completion of pre-construction activities. All the stretches identified under Bharatmala Pariyojana phase-I including Border and international connectivity roads are targeted to be completed by 2021-22.

Release of Central Road Fund for project in Tamil Nadu

2833. SHRI A. VIJAYAKUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total amount of Central Road Fund released/to be released to Tamil Nadu since 2014;
- (b) if so, amount of funds not provided which caused pendency of projects; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) An amount of ₹ 1518.83 crore has been released to Tamil Nadu since 2013-14 as against Central Road Fund (CRF) accrual of ₹ 1613.33 crore during the same period. Funds are released on the basis of Utilisation Certificate furnished by the State Government for works approved under CRF scheme as per CRF Rules.

NH projects in Kerala

2834. SHRI M. P. VEERENDRA KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has sanctioned certain National Highways (NHs) and bypasses including ongoing projects in Kerala;
- (b) if so, the details thereof and the State roads declared as NHs during the last three years and current-year; and
- (c) the amount sanctioned for these projects, road-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The details of the ongoing /sanctioned development projects in the state of Kerala are given in Statement (*See*